

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-348(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2018.**

**NAME OF THE COMPANY: M/s. Rachna Sarees Vs. Charming Apparels
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: u/s 9 of IBC Code, 2016

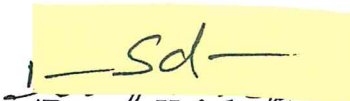
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

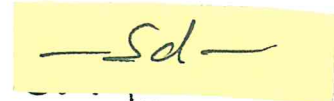
Present: Ms. Heerika Shukla, PCS for the Petitioner.
None

ORDER

CA 837/2018 has been filed on behalf of the Resolution Professional for
exclusion of number of days.

To come up for further consideration on 20th December, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**